2377. [Transferred to the 18th December, 1991.]

Transfer of Teachers in Kendriya Vidyalayas

2378 SHRI RAGHVJI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that about 100 Post Graduate Teachers, about 200 Trained Graduate Teachers and more than this number of Primary Teachers of Kendriya Vidyalaya?, have been transferred at the instance of the Chairman, Kendriya Vidyalaya Sangathan since July, 1991;
- (b) if so, whether it is also a fact that most of them have been transferred to the Vidyalayas where there was no vacancy for them as per staffstrength sanctioned for 1990-91; and
- (c) if so, what are the reasons therefor?

THE MINISTER OF **HUMAN** RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) (c) The to Chairman has, in his discretion, directy ordered transfers some extreme compasionate considerations or administrative exigency.

In some of those cases, teachers have been posted to Vidyalayas where there were no vacancies as per the staff sanction for 1990-91. subject to adjustment later by sanction of requisite number of posts, keeping in view the additional enrolement of students and increased number of sections in Vidyalayas and by effecting transfers.

Allotment of Government Accommodation to Teachers of Kendriya Vidyalaya Sangathan

2379. SHRI GURUDAS DAS GUPTA: Will the Minister of HUMAN RESOURCE DEVELOP-MENT be pleased to state:

(a) whether it is a fact that a number of flats of Kendriya Vidyalaya, Delhi Cantt, allotted to their Staff have not been vacated by their

employee even after four to five years of their transfer from Delhi;

- (b) if so, the details thereof;
- (c) what action Government have taken for their vacation;
- (d) whether it is a fact that there is a long waiting list of teachers of Kendriya Vidyalaya No. 1, Delhi Cantt, for allotment of accommodation; and
 - (e) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) There are three such cases.

- (c) The officials concerned have been directed to vacate these quarters
- (d) and (e) There are 15 such staff members awaiting allotment. However, accommodation is not generally available for all staff members.

Financial Assistance for Development of Sports/Games

2380. DR. YELAMANCHILI SIVAJI: Will the Minister **HUMAN** RESOURCE DEVELOP-MENT be pleased to state the details of the various schemes launched with view to develop sports/games in States and the number of applications from various States for pending financial assistance for different schemes, State-wise and scheme-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN DEVELOPMENT RESOURCE **PARTMENT** OF YOUTH AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER OF STATE MINISTRY OF HUMAN IN THE RESOURCE DEVELOPMENT (DE-**PARTMENT** OF WOMEN AND CHILD DEVELOPMENT) (KUMARI BANERJEE): For develop-MAMTA ment of sports & games in States, Government implementing is following Schemes:-

- (i) Scheme of Grants to State Sports Councils, etc.
- (ii) Scheme of Grants to Rural Schools for purchase of non-consumable sporte equipment development of playground.
- (iii) Scheme of Laying of Synthetic Tracks/Artificial Surfaces.
 - (iv) Scheme of grants for Sports

- & Games in Universities and Colleges.
- (v) Incentive Scheme for promotion of sports & games in Schools through Prize Money.

proposals pending for consideration under the schemes mentioned in SI. (i) & SI. (iii) above is given the Statement attached/. in below) No proposals are pending in the Department under other Schemes.

Statement

I. Number of cases pending for cons ideratiort under the scheme of grants to State Sports Councils Etc.

Sl. No.	States										Number of applica-
1	Andhra Pradesh		•		•	•	•		•		15
2	Arunachal Pradesl	h .					•				_
3	Assam		•		•		• .				79
4	Bihar										2
լ5	Gujarat - •	•	•		•						15
6	Goa	•	•	•		•	•	•		•	
7	Himachal Pradesh	1 .	-			•		•	•		9
8	Haryana · •	•	•	•		•	•	٠	•		21
9	Janunu & Kashn	nir	•	•	•	•	•		•	٠	
10	Kerala			•		٠	•		•	•	17
11	Karnataka •				•	•		•	•		56
12	Meghalaya .		•	•		•	•	•	٠		
13	Maharashtra •		•	•		•	•	•	•		104
14	Manipur · ·	•	•	•	•		•	•	•		12
15	Madhya Pradesh	٠ زا	•		•	٠	٠	٠		•	70
16	Mizoram · ·		•	•	•	•	•		. •		1
17	Nagaland				٠.	•	•	•	•	•	_
18	3 Orissa · ·	•	•			•	•	•	•		43
19	Punjab · ·	•			•		•	•	•	•	01
20	Rajasthan •	•	•	•	•	•	•	•	•	•	12
21	l Sikkim] · ·	•	•				•	•	•	•	10
2	2 Tamil Nadu				T			•	•		. 142

17	3 Written A	nswe	ers		[1	3 DE	C. 19	91]			to Ques	stions 174	
1	2											3	
23	Tripura ·						•		•			1	
24	Ustar Pradesh	. '										17	
25	West Bingal					•		٠	•			30	
	UNION TER	RIT(DRIES										
26	Arlaman & !					•		•	•	•	•	7	
27	Chandigarh					•			•	•	•	3	
28	Dama 1& Di	u			٠	•	•	•	•	•	-	_	
29	D.fhi +						•	٠	•	•	•	3	
30	Dadar & Nag	ger It	T aveli		•	•	•		•	٠	•	-	
31	Pondicherry		•		•	•	•	•	•	•	•	1	
32	Lakshadweep		•	٠	4	•	•	•	٠	•		—	
												6 80	
	II Number of c	ases 1	oendint	: unde	r sch	eme o	f layi	ng of s	synthe	tic Tr	acks art	ificial surfaces	
Si. No.											Application		
1.	Andhra Prade	sh					,					1	
2.	Maharashira											2 .	
3.	Orissa										_	<u> </u>	

उत्तर प्रदेश के ग्रामीण क्षेत्रों में पॉलिटेकनिक

2381 श्री ईश दत्त धादव : क्या भानव संसाधन विकास मती यह बताने की कृपा करेंगे कि :

- (क) क्या सरकार 1991-92 में उत्तर प्रदेश में श्राजभगढ़, मऊ, गाजीपुर जौनपुर श्रीर सुल्तानपुर के ग्रामीण क्षेत्रों में कुछ पालिटेकनिक खोलने का विचार रखती है;
- (ख) यदि हां, तो उनका ब्यौरा क्या है ; ग्रौर
- (ग) उन राज्यों के नाम क्या-क्या हैं, जहां 1990-91 में पालिटेकनिक स्थापित किए जाने का विचार हैं ?

मानव संसाधन विकास मंत्री (श्री श्रर्जुन सिंह): (क) ग्रौर (ख) जी, नहीं, श्राजमगढ़, गांजीपुर, जौनपुर, जगदीशपुर (मुल्तानपुर) ग्रौर श्रमेठी (सुल्तानपुर) में विद्यमान पालिटेकिनिक इन क्षेत्रों की आवश्यकतायें पूरी करते हैं। (ग) वर्ष 1990-91 में ग्रसम गुजरात, हरियाणा, कर्नाटक, मध्य प्रदेश महाराष्ट्र, पंजाब, राजस्थान ग्रौर उत्तर प्रदेश राज्यों ने पालिटेकनिक गठित करने का प्रस्ताव किया था ।

गुजरात में पॉलिटेकनिक

2382 श्री राम सिंह राठवा विया मानव संसाधन जिकास मंत्री यह बताने की कृपा करेंगे कि:

- (क) गुजरात में चल रहे पालि-टेकनिकों की संख्या कितनी है;
 - (ख) वे कहां-कहां पर स्थिति हैं;
- (ग) क्या सरकार राज्य में कुछ श्रौर पालिटेकनिक स्थापित करने का विचार रखती है ;
- (घ) यदि हां, तो उनका क्यौरा क्या है; स्रौर
- (ङ) यदि नहीं, तो इसके क्या कारण हैं ?